

(ग) सरकार ने पैनल की रिपोर्ट पर क्या निर्णय किया है ?

साख तथा कृषि मंत्रालय में उपमन्त्री (श्री प्र० म० चामस) : (क) और (ख). जी, हां, श्रीमान् ।

(ग) काफी सोच विचार के बाद ५ अक्तूबर, १९६२ से तीन वर्ष के लिये सुगोली चीनी कारखाने का प्रबन्ध भारत सरकार ने उद्योग (विकास तथा विनियम) ऐक्ट १९५१ की धारा १८-ए के अन्तर्गत अपने हाथों में ले लिया है। हरिनगर चीनी कारखाने से सम्बन्धित रिपोर्ट थोड़े समय पूर्व ही प्राप्त हुई है और वह विचाराधीन है ।

#### Construction of Aerodromes during Third Plan

333. **Shri Koya:** Will the Minister of Transport and Communications be pleased to state the number and names of aerodromes to be constructed during the Third Five Year Plan?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): Sanction has already been issued for the construction of an aerodrome at Khajuraho. The question of constructing new aerodromes at other places is still under examination.

#### Seminar on Labour contract and Construction Cooperatives

334. { Shrimati Maimoona Sultan:  
Shri Himatsingka:

Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) whether an All India Seminar on labour Contract and Construction Cooperatives was held at Nagpur on the 26th September, 1962;

(b) if so, what main observations and recommendations were made at the Seminar; and

(c) what decision have been taken by Government in the light of the discussions in the Seminar?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) A statement showing the main recommendations of the Seminar is laid on the Table of the House. [See Appendix I, annexure No. 43].

(c) The recommendations are under active examination of the Government of India.

#### Conversion of M.G. Line into B.G. in Maharashtra

335. { Shri Tulsidas Jadhav:  
Shri V. T. Patel:  
Shri Jedhe:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a demand from the Government of Maharashtra for the conversion of the metre gauge section of the Southern Railway from Poona to Belgaum and Miraj to Kolhapur into a broad gauge; and

(b) if so, whether this project has been included in the finalised project of the Third Five Year Plan?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The State Government had recommended conversion of the Poona-Miraj section of the Poona-Bangalore metre gauge line into broad gauge during the Third Five Year Plan.

(b) Conversion of the Poona-Miraj section into broad gauge is proposed to be taken up during the Third Plan period.

#### P. and T. Offices at Agartala

336. **Shri Biren Dutta:** Will the Minister of Transport and Communications be pleased to state: